

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 223 of 2019 [CP 88 of 2018] With
IA 95 of 2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.08.2020**

Name of the Company: Vinay Kumar Gupta
V/s
Visharad Formulations Pvt Ltd & Ors

Section: 241-242/424(h) of Co. Act 2013 r.w 11 of NCLT rules 2016

ORDER

Learned Counsel Mr. Partho Bhattacharya appeared for the Petitioner.

No one appeared for the Respondent.

The Parties are directed to complete their pleadings, if not completed.

Matter stands adjourned to 01.10.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 20th day August, 2020